## HIGH COURT OF JAMMU AND KASHMIR (Office of the Registrar General at Jammu)

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## ORDER

No: 1258 Dated: 23-12-2017

Whereas vide order dated 27.02.2017 passed by the Hon'ble Supreme Court in SLP (C) Nos. 14877-14878/2015 now Civil Appeal No. 3538-39/2017 it has been observed that it is open for the High Court to make such appropriate arrangements as are necessary by the administration of the High Court;

Whereas it has been further observed by the Hon'ble Supreme Court that the High Court shall record reasons on the administrative side for preferring the persons either belonging to the group of the petitioners or the contesting respondents for the purpose of ad-hoc arrangement;

Whereas in the light of the aforesaid directions of the Hon'ble Supreme Court, and for the reason that there is an acute shortage of the staff in the Computer Wing of the High Court at a time when a lot of emphasis has been put on the computerization and the digitization in almost every functioning of the High Court as a consequence whereof the High Court cannot afford to keep the posts lying vacant under the different rungs of the Computer Wing unmanned, the Hon'ble Committee for High Court Staff with the approval of Hon'ble the Chief Justice has, on the basis of merit/seniority of each candidate, been pleased to make the following ad-hoc arrangement in the Computer Wing of the High Court:-

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- 1) Smt. Nisha Saraf, Selection Grade, Data Entry Operator is on ad-hoc basis promoted as Section Officer (Computers) in the grade of Rs. PB2-9300-34800 with grade pay of Rs. 4600/-. She shall temporarily work against the post of Deputy Registrar (Computers) in her own pay and grade till further orders.
- 2) Shri Sanjay Kumar Bhat, Selection Grade, Data Entry Operator is on ad-hoc basis promoted as Section Officer (Computers) in the grade of Rs. PB2-9300-34800 with grade pay of Rs. 4600/-. He shall temporarily work against the post of Deputy Registrar (Computers) in his own pay and grade till further orders.
- 3) Ms. Neelam Kumari, Selection Grade, Data Entry Operator is temporarily adjusted as Assistant Registrar (Computers) on ad-hoc basis in her own pay and grade till further orders.
- 4) Shri Sanjay Kumar Verma, Selection Grade, Data Entry Operator is temporarily adjusted as Assistant Registrar (Computers) on ad-hoc basis in his own pay and grade till further orders.
- 5) S/Shri Ajay Sharma and Anil Razdan, Data Entry Operators are temporarily promoted as Section Officers

(Computers) in the grade of Rs. PB2-9300-34800 with grade pay of Rs. 4600/- on ad-hoc basis till further orders.

6) S/Shri Sanjeet Kumar Sharma, Vikas Bharti, Ahmad Ali Bhat and Fayaz Ahmad Shah, Data Entry Operators, are temporarily promoted as Selection Grade, Data Entry Operators in the grade of Rs. PB2-9300-34800 with grade pay of Rs. 4280/- on ad-hoc basis till further orders.

Note: -

The arrangements made above shall not create any right either in law or equity in favour of the persons appointed and shall be subject to the orders of the Hon'ble Supreme Court that may be passed in the aforesaid Civil Appeal.

By Order.

(Sanjaý Ďhar) **Registrar General** 

No: 53059-74/NG Dated: 23-12-2017

Copy to: -

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
- 2. Secretary to Hon'ble Mr. Justice

... for information of their Lordships.

- 3. Registrar Vigilance, High Court of J&K, Jammu, for information
- 4. Registrar Judicial, High Court of J&K, Jammu/Srinagar
- 5. Central Project Coordiantor, e-Courts, with the direction to upload the same on the website.
- 6. Chief Accounts Officer, High Court of J&K, Jammu
- 7. Accounts Officer, High Court wing, Jammu/Srinagar ....for information and necessary action.
- 8. S/Shri

... information and for compliance.

9. Order Book.

Registrar General